



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:-Creation of four fast track courts in the State.

Reference:- Cabinet Decision No.191/12/2017 dated 23-10-2017.

GOVERNMENT ORDER NO: 5364 -LD (A) of 2017.

D A T E D: 25 - 10 - 2017.

Sanction is accorded to the creation and establishment of four Fast Track Courts of District and Sessions Judges, 02 each in Kashmir and Jammu regions, along with the following supporting staff for each court:-

S.No.	Post	PB+GP	No. of posts per Court
1.	District & Sessions Judge	51550-63070	01
2.	Jr. Scale Stenographer	9300-34800+4200	01
3.	Head Assistant	9300-34800+4200	01
4.	Senior Assistant	5200-20200+2400	01
5.	Junior Assistant	5200-20200+1900	02
6.	Orderly	4440-7440+1300	03
7.	Chowkidar/Safaiwala	4440-7440+1300	01
Total			10

This issues with the concurrence of Finance Department conveyed vide its U. O. No. A/58(2002)-II-B-723 dated 22-08-2017.

By order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)

Secretary to Government,

Department of Law Justice and Parliamentary Affairs

No: LD (A) 2013/01

Dated: 25 -10 - 2017.

Copy to the:-

1. Principal Secretary to Government, Finance Department
2. Secretary to Government, General Administration Department.
3. Registrar General, J&K High Court at Srinagar.
4. Principal Secretary to Hon'ble the Chief Justice, J&K High Court.
5. Director, Archives, Archaeology and Museums, J&K, Srinagar.
6. Special Assistant to the Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
7. Special Assistant to the Hon'ble Minister for State Law, Justice and Parliamentary Affairs for information of the Hon'ble MoS.
8. In charge Website, Department of Law Justice and Parliamentary Affairs.
9. Private Secretary to Commissioner / Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
10. Government Order file.
11. Concerned file.


(Khursheed Ahmad Bhat)
Assistant Legal Remembrancer,
Department of Law, J & PA.


25/10/2017